NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seaqueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHMETA UDAYACANTTAR

HEMA SRINIVASAN

CODALSEL FOR RESPONDENTS

2. T.K. Bhanker

Prigadarshini N Keerti

Chandramouli Prabhakar

coursel for Respondents

Counsel for Petitioners

ORDER

Counsel representing both the parties are present. Counsel for respondents sought time for continuation of arguments. Time enlarged at request. Put up on

04.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)